earflest money is, however, refunded if and when a request therefor is received.]

## सामान्य पूल से संतद् सदस्यों को मकानों

773. श्री सत्यपाल मलिक: त्रा निर्माण ग्रीर ग्रावास मंत्री यह बताने की कृषा करेंगे कि संतद् सदस्यां को सामान्य पूज के महानों के ग्रावंटन में त्र्या मानदाड ग्रापनाए जाते हैं?

## †[Allotment of houses to M.Ps. from General Pool

773. SHRI SATYAPAL MALIK: Will the Minister of WORKS AND HOUS-ING be pleased to state what criteria are adopted in the allotment of general pool houses to Members of Parliament?]

निर्माण ग्रौर ग्रावास मंत्री (श्री पी० सी० सेठी): सामान्य पूल से संसद् सदस्यों की ग्रुपवाद स्वरूप मामलों में परिस्थिति की मांग के श्रनुसार मकानों का ग्रावंटन किया जाता है। ऐसे श्रावंटनों तथा मकानों के टाइपों के बारे में फैसला प्रत्येक मामले के गुणावगुणों के ग्राधार पर किया जाता है, जिसमें प्रत्येक का स्तर तथा ग्रुन्य सम्बन्धित तथ्यों को ध्यान में रखा जाता है। ऐसे ग्रावंटनों की संख्या सीमित होती है ग्रौर यह सामान्य पूल में श्रावास उपलब्ध होने की गर्त पर होते हैं।

†[THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): Houses from the General Pool are allotted to MPs according to the requirements of the situation in exceptional cases. Decisions about such allotments and also the type of the

houses so allotted, are taken on the merits of individual cases taking into consideration the status of the individual and other relevant factors. Such allotments are restricted in number and are subject to the availability of accommodation in the General Pool.]

## Participation of teachers of colleges in International Conferences

774. SHRI SUDHAKAR PANDEY: Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that assistance to teachers of colleges, who have to participate in International Conferences abroad, is provided by U.G.C. on the basis of recommendations of the two experts;
- (b) what are the names of such teachers assisted during 1978-79, 1979-80 and 1980-81 on the basis of the recommendations of (i) two experts, 'ii) one expert and (iii) where the case was referred to the third expert; and
- (c) what are the reasons for departing from the established practice?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WEL-FARE (SHRI В. SHANKARA-NAND): (a) According to the information furnished by the University Grants Commission, requests for assistance from lecturers in colleges for participation in International Conferences are considered on the advice of two experts to whom their papers are referred. Requests from Professors in medical or engineering colleges, or those in the Professors' scales of pay in other colleges, are considered by the Commission without referring their papers to any expert.

(b) and (c) The information is being compiled and will be laid on the Table of the Sabha.

<sup>†[]</sup> English translation.